

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 580 OF 2008

Wednesday, this the 5th day of August, 2009.

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

M.P.Satheesan.

Gramin Dak Sevak Mail Deliverer, Manjapara.P.O
Residing at .. Mundokandathil House
Manjapara P.O., Nedumkandam Pin - 685553

... **Applicant**

(By Advocate Mr.P.C.Sebastian)

versus

1. The Senior Superintendent of Post Offices,
Idukki Division , Idukki - 685 553
2. The Sub Divisional Inspector of Post Offices
Kattappana Sub Division, Kattappana
3. The Chief Post Master General
Kerala Circle, Thiruvananthapuram - 695 033
4. Shri Arun
Thainyil House, Pakkanam
Punchavayal.P.O.,Kottayam.
Residing at Elappallil House, Pachady P.O
Kakkattukavala, Idukki
5. Union of India represented by the Secretary
to Government of India,
Ministry of Communications
Department of Posts , New Delhi ... **Respondents**

(By Advocate Mr.M.M.Saidu Muhammed, ACGSC (R1,2,3&5))

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

The counsel for applicant seeks permission to withdraw the OA.

Permission is granted. OA is dismissed as withdrawn. No costs.

Dated, the 5th August, 2009.

K GEORGE JOSEPH
ADMINISTRATIVE MEMBER

Dr.K.B.S.RAJAN
JUDICIAL MEMBER